NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10-11-2017 AT 10.30AM

TRANSFER PETITION NO.	
COMPANY PETITION / APPLICATION NO.	CA NO.113/252/HDB/2017
NAME OF THE COMPANY	Brown Consultancy Services Pvt Ltd
NAME OF THE PETITIONER(S)	Brown Consultancy Services Pvt Ltd
NAME OF THE RESPONDENT(S)	
UNDER SECTION	252

Counsel for Petitioner(s):

Counsel for Petitioner	(S):		
Name of the	Designation	e-mail &	signature
Counsel(s)		Telephone no.	
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	seretary	9441477444	

Counsel for Respondent(s):

Name of the	Designation	e-mail &	signature
Counsel(s)		Telephone no.	
(P. Ma, A) (1 (1)			

Heard Shri A. Padmasri, Learned PCS for the Applicant Company.

CA is disposed of by separate orders.

Member (T)

Member (J)

Bm